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OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: DELHI

ORDER

In partial modification of Duty Roster for the month of February-2010 at Tis Hazari Courts, Delhi, it is ordered that Ms. Charu Aggarwal, Metropolitan Magistrate, Delhi will work as Duty Magistrate on 27th February, 2010, in place of Ms. Twinkle Wadhwa, Metropolitan Magistrate, Tis Hazari Courts, Delhi

(KAVERI BAWEJA)
Chief Metropolitan Magistrate
Delhi

No. 192-35...CMM/2010

Dated, Delhi the 29/2/10.....

Copy forwarded for information & Necessary action to

01. The Registrar General, High Court of Delhi, New Delhi
(through District Judge -I & Sessions Judge, Delhi)
02. The District Judge-I & Sessions Judge, Delhi
03. The ACMM-I, Tis Hazari, Patiala House, Rohini, KKD & Dwarka Courts, Delhi
04. The Officers concerned.
05. The Commissioner of Police, Delhi
06. The Director of Prosecution, Delhi.
07. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
08. The Video Conferencing Room, Tis Hazari Courts, Delhi.
09. The District Court Web-Site Committee Room No. 234, Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
11. The Reader to CMM: Tis Hazari Courts, Delhi.
12. The office file.

(KAVERI BAWEJA)
Chief Metropolitan Magistrate
Delhi